

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH (COURT II)

Appeal No. 431/59/ND/2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT-II) OF THE NATIONAL COMPANY LAW TRIBUNAL, NEW
DELHI ON 11.02.2020.**

**NAME OF THE COMPANY: Tara Chopra V/s. Sir Sobhaa Singh Public
Charitable Trust & Ors.**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

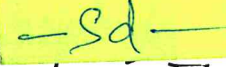
Present for the Petitioner : Mr. Nikhil Parikshith
Present for the Respondent : Mr. Ritin Rain, Mr. Aakash Kshetrapal
Adv. For R-2 & 3, Mr. Manu Krishnan
Adv. For R-1 Ms. Monika, Adv. For R-4

ORDER

Learned counsel for R-2 & R-3 submits that no separate reply is required. R-1 & R-4 have already filed reply. Rejoinder has also been filed. Pleadings are complete. Pending applications will be considered alongwith hearing on 01.07.2020.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**